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**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 810
(To be answered on the 28th April 2016)**

GREENFIELD AIRPORT IN TELANGANA

810. SHRI PONGULETI SRINIVASA REDDY

Will the Minister of CIVIL AVIATION

नागर विमानतल मंत्री

be pleased to state:-

- (a) whether there is a proposal to establish a Greenfield airport at Pudukuduchelka village in Kothagudem, Khammam district of Telangana;
- (b) if so, the details thereof;
- (c) whether RITES Ltd. has already submitted its feasibility report to the Government and the issue is pending with the Government;
- (d) if so, the details thereof; and
- (e) the time by which the proposal is likely to be approved by the Union Government?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानतल मंत्रालय में राज्य मंत्री

(Dr Mahesh Sharma)

(a)& (b): Yes Madam. Government of India (GoI) has received a proposal from Government of Telangana to establish a Greenfield Airport at Kothagudem, District Khammam, Telangana.

(c) & (d): As per the Greenfield Airport Policy for setting up of Greenfield Airports, the feasibility report submitted by RITES Ltd. has been forwarded to Ministry of Defence (MoD), Ministry of Environment, Forest and Climate Change (MoEF&CC), Directorate General of Civil Aviation (DGCA) and Airports Authority of India (AAI) for their comments. Thereafter, based on the pre-feasibility report submitted by AAI/DGCA and requisite clearances from Ministry of Defence and concerned State Government, Ministry of Civil Aviation grants the necessary 'Site Clearance' to the project.

(e): As per the Greenfield Airport Policy, a Steering Committee has been set up to coordinate and monitor the various clearances required for setting up of a Greenfield Airport. Applications for setting up of Greenfield airport are considered by the Steering Committee/competent authority for grant of 'site clearance and in-principle' approval, after they have completed all necessary formalities of obtaining pre-feasibility study report, clearances from regulatory agencies, etc.
